

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009008/2020	DR.PRADEEP KUMAR PANIGRAHY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	S.P.(CID-CRL),CUTTACK /26 /2020 () //
2	BLAPL/0009009/2020	NITYANANDA NAHAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /84 /2020 () //
3	BLAPL/0009010/2020	P. SIVA VS STATE OF ODISHA	S.P.DASH VS	KODALA /233 /2020 () //
4	BLAPL/0009011/2020	KULDEEP SINGH VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /41 /2018 () //
5	BLAPL/0009012/2020	BABULI BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	FATEGARH /170 /2020 () //
6	BLAPL/0009013/2020	AKASH KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /49 /2020 () //
7	BLAPL/0009014/2020	SHEIKH. JILANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /118 /2020 () //
8	BLAPL/0009015/2020	GANESH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	K.NUAGAON /75 /2018 () //
9	BLAPL/0009016/2020	TAPAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /252 /2020 () //
10	BLAPL/0009017/2020	BIPLABA MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	RAIGHAR /127 /2020 () //
11	BLAPL/0009018/2020	MANTU @ MANAS SAHOO @ MANAS RANJAN SAHOO VS STATE OF ODISHA	SANJANA KUMAR TRIPATHY VS	NEMALO /93 /2020 () //

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12	BLAPL/0009019/2020	RAMA CHANDRA PATRA VS STATE OF ODISHA	S.K.NAYAK VS	/ /0 () //
13	BLAPL/0009020/2020	AJI @ AJAY KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BYREE /122 /2020 () //
14	BLAPL/0009021/2020	GOPI@ GOPINATH PATNIA VS STATE OF ODISHA	NIRANJAN LENKA VS	JEYPORE TOWN /7 /2020 () //
15	BLAPL/0009022/2020	ABAKHITA DIGAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PHIRINGIA /107 /2020 () //
16	BLAPL/0009023/2020	RABINDRA KUMAR DEY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	RASGOBINDPUR /222 /2020 () //
17	BLAPL/0009024/2020	PRAMOD NAG VS STATE OF ODISHA	H.S.MISHRA VS	TUSRA /293 /2016 () //
18	BLAPL/0009025/2020	MAHENDRA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /190 /2020 () //
19	BLAPL/0009026/2020	DEBASISH KUMAR SINGH @ DEBASISA SINGH VS STATE OF ODISHA	S.M.CHANTRA VS	MUNIGUDA /131 /2020 () //
20	BLAPL/0009027/2020	GOPINATH RANA VS STATE OF ORISSA	ASHOK DAS VS	GOPALPUR /46 /2019 () //
21	BLAPL/0009028/2020	BUDU CHANDREYA VS STATE OF ORISSA	ASHOK DAS VS	JARADA /110 /2019 () //
22	CMP/0000679/2020	GITANJALI PARIDA VS ASHOK KUMAR MISHRA	BISWARANJAN PARIDA VS	/ / DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) RFA/0000049/2019
23	CONTC/0005748/2020	PRADEEPTA KUMAR TRIPATHY	ADV.	/ /

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		VS	VS	0
24	CONTC/0005749/2020	SATYABRATA SAHU RAMANATH GANDA	ADV.	//
		VS	VS	0
25	CONTC/0005750/2020	D.K.SINGH GOLAKH CHANDRA MOHANTY	ADV.	//
		VS	VS	0
26	CONTC/0005751/2020	SATYABRATA SAHU BANAMALI SAHU	ADV.	//
		VS	VS	0
27	CONTC/0005752/2020	SATYABRATA SAHU CHATURBHUJA NAIK	ADV.	//
		VS	VS	0
28	CONTC/0005753/2020	SATYABRATA SAHU KARTIK NAIK	ADV.	//
		VS	VS	0
29	CONTC/0005754/2020	SATYABRATA SAHU KESHAB PRADHAN	L.K.MOHANTY	//
		VS	VS	0
30	CONTC/0005755/2020	SATYABRATA SAHU ROSHAN KUMAR PATEL	SAROJ KUMAR DASH	//
		VS	VS	0
31	CONTC/0005756/2020	ASHIT KUMAR SINGH BHABANI PRASAD RATH	P.MOHAPATRA	//
		VS	VS	0
32	CONTC/0005757/2020	ANU GARG DPJ NKC (JV)	BIJAY JENA	//
		VS	VS	0
33	CONTC/0005758/2020	SARAT KU.GIRI RAMESH CHANDRA KHUNTIA	ADV.	//
		VS	VS	0
34	CONTC/0005759/2020	SATYABRATA SAHU SURESH KUMAR KAR	ADV.	//
		VS	VS	0

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35	CONTC/0005760/2020	SATYABRATA SAHU TUSHARKANTI DUTTA VS	ADV. VS	// // ()
36	CONTC/0005761/2020	SATYABRATA SAHU NABAGHAN SAHOO VS	ADV. VS	// // ()
37	CONTC/0005762/2020	SATYABRATA SAHU CHANDRA SEKHAR PRADHAN VS	ADV. VS	// // ()
38	CONTC/0005763/2020	SATYABRATA SAHU RUSHAVA HOTA VS	ADV. VS	// // ()
39	CONTC/0005764/2020	SATYABRATA SAHU MADAN MOHAN KHUNTIA VS	ADV. VS	// // ()
40	CONTC/0005765/2020	SATYABRATA SAHU DR.TAMASARANI DAS MOHAPATRA VS	KALI PRASANNA MISHRA VS	// // ()
41	CONTC/0005766/2020	BISHNUPADA SETHY CHARAN DAS VS	ADV. VS	// // ()
42	CONTC/0005767/2020	PRADIPTA KU.MOHAPATRA KARUNAKAR SAHOO VS	ADV. VS	// // ()
43	CRLA/0000620/2020	RAMA CH.KISKU RAJ KUMARI DEI VS	JUGALA KISHORE PANDA VS	// // BHUBANESWAR VIGILANCE /27 /2012
44	CRLA/0000621/2020	STATE OF ODISHA(VIG.) BULU PRADHAN VS	AMITAV TRIPATHY VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *) TR/0000026/2013 ITAMATI /82 /2020
45	CRLMA/0000165/2020	STATE OF ODISHA BIDYASHREE SISHU VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000104/2020 AIR FIELD P.S. /136 /2020 () //

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46	CRLMC/0001718/2020	BIBHISAN NAIK @ BIBHISAN NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADAMPAHAD /5 /2003 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj) GR/0000087/2003
47	CRLMC/0001719/2020	SK. ASIRUDDIN VS STATE OF ORISSA	AMULYA RATNA PANDA VS	S.P.(CID-CRL),CUTTACK /9 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000019/2020
48	CRLMC/0001720/2020	USHA KHAITAN VS SUSMITA RONGALI	TIRTH KUMAR SAHU VS	UDITNAGAR /153 /2019 S.D.J.M.,PANPOSH(Sundargarh) CRMC/0000290/2020
49	CRLMP/0001597/2020	ANANTA CHARAN BARIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 ()//
50	CRLMP/0001598/2020	RAMA CHANDRA DAS VS INSPECTOR IN CHARGE,OLATPUR POLICE STATION	ANTARYAMI SWAIN VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000180/2020
51	CRLMP/0001599/2020	BIJAYA KUMAR RATH VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	/ /0 ()//
52	CRLMP/0001600/2020	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 ()//
53	CRLMP/0001601/2020	SAMEER BISWAL VS INSPECTOR IN CHARGE GOP POLICE STATION	SURYA NARAYAN MISHRA VS	/ /0 ()//
54	CRLMP/0001602/2020	SATYABHAMA MUDULI VS BIJAYA KUMAR JATTI	SANKARSAN SAHOO VS	JAGATPUR /62 /2019 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000047/2019
55	MACA/0000779/2020	SAMINA JENA VS SANDEEP KU.MOHANTY	K.C.NAYAK VS	// 2ND ADJ,CUTTACK(Cuttack) Mac/0001033/2016
56	TRP(C)/0000221/2020	SAGARIKA MANSINGH VS DEBASIS SWAIN	GOPINATH SETHI VS	// ()//
57	TRP(C)/0000222/2020	BISHNU PRIYA MISHRA	PRADEEP KUMAR DAS	//

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		VS	VS	0
58	WA/0000744/2020	RAJENDRA KUMAR MISHRA BIJAYSHREE BARIK	DR. BINOD KUMAR MISHRA	//
		VS	VS	0
59	WP(C)/0034903/2020	STATE OF ODISHA RABI CHARAN RATH	SADASIVA PATRA 1	//
		VS	VS	0
60	WP(C)/0034904/2020	STATE OF ODISHA UDHABA PARIDA	JAGANNATH BHUYAN	//
		VS	VS	0
61	WP(C)/0034905/2020	STATE OF ODISHA SRIKRISHNA SAHA	Braja Mohan Sarangi	//
		VS	VS	0
62	WP(C)/0034907/2020	REGIONAL TRANSPORT OFFICER BHADRAK UPENDRA NATH BEHERA	H.K.ROUT	//
		VS	VS	0
63	WP(C)/0034908/2020	STATE OF ODISHA LILI BEHERA	H.K.ROUT	//
		VS	VS	0
64	WP(C)/0034909/2020	STATE OF ODISHA KAMALA KANTA SAMAL	H.K.ROUT	//
		VS	VS	0
65	WP(C)/0034910/2020	STATE OF ODISHA M/S. PREMEX	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
66	WP(C)/0034911/2020	STATE OF ODISHA INDIA POWER CORPORATION LIMITED	TANMAY MISHRA	//
		VS	VS	0
67	WP(C)/0034912/2020	ODISHA ELECTRICITY REGULATORAY COMMISSION NAKULA DAS	S.K.RAY	//
		VS	VS	0
68	WP(C)/0034913/2020	COMMISSIONER OF LAND RECORDS AND SETTLEMENT CUTTACK SWADHIN KUMAR BEHERA	S.K.RAY	//
		VS	VS	0

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69	WP(C)/0034914/2020	COMMISSIONER OF LAND RECORDS AND SETTLEMENT CUTTACK KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// // 0 //
70	WP(C)/0034915/2020	BHIMASEN JENA VS THE COLLECTOR KENDRAPARA	KAPILA CHARAN NAYAK VS	// 0 //
71	WP(C)/0034916/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
72	WP(C)/0034917/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
73	WP(C)/0034918/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
74	WP(C)/0034919/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
75	WP(C)/0034920/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
76	WP(C)/0034921/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
77	WP(C)/0034922/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
78	WP(C)/0034923/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
79	WP(C)/0034924/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //

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80	WP(C)/0034925/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
81	WP(C)/0034926/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
82	WP(C)/0034927/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
83	WP(C)/0034928/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
84	WP(C)/0034929/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
85	WP(C)/0034930/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
86	WP(C)/0034931/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
87	WP(C)/0034932/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
88	WP(C)/0034933/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
89	WP(C)/0034934/2020	VIMAL KUMAR SHARMA VS R.T.O MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
90	WP(C)/0034935/2020	VIMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
91	WP(C)/0034936/2020	KIRTI LATA NAYAK	A.K.HOTA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0034937/2020	VIMAL KUMAR SHRAMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O, MAYURBHANJ		//
93	WP(C)/0034938/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O MAYURBHANJ		//
94	WP(C)/0034939/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O, MAYURBHANJ		//
95	WP(C)/0034940/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O MAYURBHANJ		//
96	WP(C)/0034941/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O, MAYURBHANJ		//
97	WP(C)/0034942/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O MAYURBHANJ		//
98	WP(C)/0034943/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O, MAYURBHANJ		//
99	WP(C)/0034944/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O, MAYURBHANJ		//
100	WP(C)/0034945/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O MAYURBHANJ		//
101	WP(C)/0034946/2020	DR. DESABANDHU BEHERA	P.MOHAPATRA	//
		VS	VS	0
		CHIEF SECRETARY TO GOVT., ODISHA SECRETARIAT, BBSR		//
102	WP(C)/0034947/2020	VIMAL KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0

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103	WP(C)/0034948/2020	R.T.O, MAYURBHANJ VIMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
104	WP(C)/0034949/2020	R.T.O MAYURBHANJ VIMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
105	WP(C)/0034950/2020	R.T.O, MAYURBHANJ VIMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
106	WP(C)/0034951/2020	R.T.O MAYURBHANJ PRASANNA KUMAR MOHAPATRA VS	P.MOHAPATRA VS	// // 0
107	WP(C)/0034952/2020	STATE OF ODISHA KAMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
108	WP(C)/0034953/2020	R.T.O, MAYURBHANJ VIMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
109	WP(C)/0034954/2020	R.T.O MAYURBHANJ KAMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
110	WP(C)/0034955/2020	R.T.O, MAYURBHANJ HARIHAR NAIK VS	SIDHESWAR MALLIK VS	// // 0
111	WP(C)/0034956/2020	STATE OF ODISHA KAMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
112	WP(C)/0034957/2020	R.T.O MAYURBHANJ KAMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
113	WP(C)/0034958/2020	R.T.O, MAYURBHANJ VIMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
		R.T.O MAYURBHANJ		//

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114	WP(C)/0034959/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
115	WP(C)/0034960/2020	JOGESWAR MOHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
116	WP(C)/0034961/2020	VIMAL KUMAR SHARMA VS R.T.O MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
117	WP(C)/0034962/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
118	WP(C)/0034963/2020	KARUNAKAR KHATUA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
119	WP(C)/0034964/2020	VIMAL KUMAR SHARMA VS R.T.O MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
120	WP(C)/0034965/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
121	WP(C)/0034966/2020	RAHAS CHANDRA BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
122	WP(C)/0034967/2020	KAMAL KUMAR SHARMA VS R.T.O, MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
123	WP(C)/0034968/2020	GURUKRUPA TECHNICAL SCHOOL NARASINGAPUR VS STATE OF ODISHA	CHANDAN KUMAR RATH VS	// 0 //
124	WP(C)/0034969/2020	SUDARSAN NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
125	WP(C)/0034970/2020	KAMAL KUMAR SHARMA	CHANDAN MISHRA	//

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		VS	VS	0
		R.T.O, MAYURBHANJ		//
126	WP(C)/0034971/2020	ROSHAN KUMAR PATEL	SAROJ KUMAR DASH	//
		VS	VS	0
		DISTRICT JUDGE, JHARSUGUDA		//
127	WP(C)/0034972/2020	KALINGA INSTITUTE OF ENGINEERING AND TECHNOLOGY, KARIATH	PRANNOLOK KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0034973/2020	MANORANJAN NAIK	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0034974/2020	ANTARYAMI SAHOO	A.K.HOTA	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0034975/2020	ANTARYAMI SAHOO	A.K.HOTA	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0034976/2020	GAUTTAM MOHAPATRA	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0034977/2020	ARUN KUMAR PANDA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0034978/2020	KIRTAN GADI GOSAIN S.H.G.	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0034979/2020	BANAMALI MAHAKUL	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0034980/2020	BISHNU CHARAN SETHI	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0034981/2020	CHANDRAMANI NAYAK	KALI PRASANNA MISHRA	//
		VS	VS	0

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137	WP(C)/0034982/2020	STATE OF ODISHA NRUSINGHA CHARAN PADHIHARY VS	PRASANTA KUMAR MOHANTY VS	// // 0
138	WP(C)/0034983/2020	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
139	WP(C)/0034984/2020	STATE OF ODISHA HEMABANTA MEHER VS	DEBABRATA RATH VS	// // 0
140	WP(C)/0034985/2020	ORISSA STATE COOPERATIVE BANK LTD. KEDAR JANI VS	KRISHNA CHANDRA SAHU VS	// // 0
141	WP(C)/0034986/2020	STATE OF ODISHA JAYANTI MOHAPATRA @ CHHABILATA VS	BISWAJIT MOHANTY VS	// // 0
142	WP(C)/0034987/2020	THE CHIEF EXECUTIVE OFFICER CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA DIBAKAR MOHAPATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
143	WP(C)/0034988/2020	STATE OF ODISHA PRAFUL KUMAR RAUTA VS	T.K.J. SAMANTA VS	// // 0
144	WP(C)/0034989/2020	STATE OF ODISHA BANAMALI LENKA VS	ALOK KUMAR PANDA VS	// // 0
145	WP(C)/0034990/2020	STATE OF ODISHA SK.AZAD MOHAMMAD VS	SASWATI MOHAPATRA VS	// // 0
146	WP(C)/0034991/2020	STATE OF ODISHA JITENDRA KUMAR SAHU VS	P.N.MOHANTY VS	// // 0
147	WP(C)/0034992/2020	STATE OF ODISHA BIBHISANA DHARUA VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0034993/2020	STATE OF ODISHA VS NARAYAN SAHOO	ADDL. GOVT. ADVOCATE VS	// 0 //
149	WP(C)/0034994/2020	DUSHASANA DHARUA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
150	WP(C)/0034995/2020	DWARIKA PANIGRAHI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
151	WP(C)/0034996/2020	KISHOR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
152	WP(C)/0034997/2020	BYOMAKESH TRIPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
153	WP(C)/0034998/2020	HRUSIKESH KALAS VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
154	WP(C)/0034999/2020	STATE OF ODISHA VS SAMBHU BHUSAN JALLY	ADDL. GOVT. ADVOCATE VS	// 0 //
155	WP(C)/0035000/2020	BASANTA KUMAR JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
156	WP(C)/0035001/2020	SASHIBHUSAN JAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
157	WP(C)/0035002/2020	URMILA PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
158	WP(C)/0035003/2020	DEBENDRA PRASAD RANA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
159	WP(C)/0035004/2020	KAMALA KANTA DAS	ASHOK DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0035005/2020	SUKADEV RANA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0035006/2020	TAPASWINI KARNA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0035007/2020	DIBAKAR PRADHAN	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0035008/2020	STATE OF ODISHA	ADDL.GOV. ADVOCATE	//
		VS	VS	0
		M/S. MAHANADI COALFIELD LTD., SAMBALPUR		//
164	WP(C)/0035009/2020	JAYANTA KUMAR MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0035010/2020	BHAGABAN SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0035011/2020	SUKANTI BEHERA	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0035012/2020	PRABHURAM SAHOO	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0035013/2020	SK.RAQUIB MOHAMMED	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0035014/2020	M/S.MISHRA CONSTRUCTIONS PVT.LTD	A.P.BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0035015/2020	GANGADHAR SAHOO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0035016/2020	UNION OF INDIA MAA TARENI PANI PANCHAYAT,BHADRAK VS	S.K.NAYAK 2 VS	// // 0
172	WP(C)/0035017/2020	THE COLLECTOR BHADRAK SOBHAN KUMAR SAHU VS	PRAJNA SARITA MOHANTY VS	// // 0
173	WP(C)/0035018/2020	PRITIANSHU PRIYADARSHINI BISWAL RANJITA RANA VS	PRAFULLA KUMAR KAR VS	// // 0
174	WP(C)/0035019/2020	STATE OF ODISHA CHABINDRA SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0
175	WP(C)/0035020/2020	UNION OF INDIA RAMACHANDRA SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0
176	WP(C)/0035021/2020	UNION OF INDIA KAILASH CHANDRA SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0
177	WP(C)/0035022/2020	UNION OF INDIA RAMAKANTA KAMILA VS	NIRANJAN LENKA VS	// // 0
178	WP(C)/0035023/2020	STATE OF ODISHA RIKITA TRIPATHY VS	DILIP KUMAR SAHU VS	// // 0
179	WP(C)/0035024/2020	STATE OF ODISHA SUJIT KUMAR SINGH VS	MITHUN DAS VS	// // 0
180	WP(C)/0035025/2020	ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENTS, SAMBALPUR M/S.EXECUTIVE SECURITY SERVICE PVT.LTD VS	BIBHU PRASAD DAS VS	// // 0
181	WP(C)/0035026/2020	CUTTACK CENTRAL COOPERATIVE BANK LTD. C.V.KUNJAMMA VS	RAJU KUMAR SATPATHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0035027/2020	M.T.JOHN KUTTY VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
183	WP(C)/0035028/2020	BASANTA KUMAR PANDA VS STATE OF ORISSA	SANJAY KUMAR DAS (2) VS	// 0 //
184	WP(C)/0035029/2020	BINAY KUMAR MOHANTY VS STATE OF ORISSA	SANJAY KUMAR DAS (2) VS	// 0 //
185	WP(C)/0035030/2020	SIBA SANKAR BIHARI VS STATE OF ORISSA	SANJAY KUMAR DAS (2) VS	// 0 //
186	WP(C)/0035031/2020	PRASANT KUMAR PATTNAIK VS STATE OF ORISSA	SANJAY KUMAR DAS (2) VS	// 0 //
187	WP(C)/0035032/2020	HARAPRASANNA TRIPATHY VS COMMISSIONER CUM SECRETARY TO THE GOVT DEPARTMENT OF HIGHER EDUCATION	VS	// 0 //
188	WP(C)/0035033/2020	SHAMBHU SHARAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
189	WP(C)/0035034/2020	DEBA PRASAD PRUSTY VS EXECUTIVE OFFICER, KEONJHARGARH MUNICIPALITY	MITHUN DAS VS	// 0 //
190	WP(C)/0035035/2020	M/S. BIRAJA CONSTRUCTION VS STATE OF ODISHA	S.K.ROUT VS	// 0 //
191	WP(C)/0035036/2020	M/S. BIRAJA CONSTRUCTION VS STATE OF ODISHA	S.K.ROUT VS	// 0 //
192	WP(C)/0035037/2020	M/S. BIRAJA CONSTRUCTION VS STATE OF ODISHA	S.K.ROUT VS	// 0 //
193	WP(C)/0035038/2020	M/S. BIRAJA CONSTRUCTION	S.K.ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0015611/2020	ODISHA CONSTRUCTION CORPORATION LTD. (OCCL) KHURDA VASAMSETHI VENKATESWARA RAO	(OCCL) KHURDA KASHINATH PATTNAIK	// / /0
		VS	VS	DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
195	ABLAPL/0015612/2020	NARCOTIC CENTRAL BUREAU BISHNU CH. BEHERA	PRADEEP KUMAR KUNDU	2(A)CC/000019/2019 SAHID NAGAR P.S. /502 /2020
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha *)
196	ABLAPL/0015613/2020	STATE OF ODISHA DESHA RANJAN PATRA	PRADEEP KUMAR KUNDU	CT/0005457/2020 BALANGA /133 /2020
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
197	ABLAPL/0015614/2020	STATE OF ODISHA BUDHA @ PRASANATA KUMAR NAYAK @ PRASANATA KUMAR PATRA	PRASANATA KUMAR PATRA	GR/0000771/2020 TIGIRIA /84 /2020
		VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
198	ABLAPL/0015615/2020	STATE OF ODISHA SANJAYA KUMAR BISHOYI	S.OUBHAGYA KUMAR DASH	CT/0000084/2020 NAYAGARH SADAR /146 /2020
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *)
199	ABLAPL/0015616/2020	STATE OF ODISHA GAVARA PRADEEP	S.OUBHAGYA KUMAR DASH	GR/0000565/2020 KASINAGAR /116 /2020
		VS	VS	GRAM NYAYADHIKARI, KASHINAGAR(Gajapati *)
200	ABLAPL/0015617/2020	STATE OF ODISHA GEETA SINGH	RAMAKRISHNA NAIK	GR/0000113/2020 PURI SADAR /156 /2019
		VS	VS	()
201	ABLAPL/0015618/2020	STATE OF ODISHA BASANTA KUMAR LENKA	R.N.BISWAL	// LALBAG /294 /2020
		VS	VS	()
202	ABLAPL/0015619/2020	STATE OF ODISHA SUKANTA KUMAR LENKA	R.N.BISWAL	// LALBAG /294 /2020
		VS	VS	()
203	ABLAPL/0015620/2020	STATE OF ODISHA SUBODH KUMAR NAYAK	RAJIV KUMAR MAHANTA	// CHAMPUA /114 /2020
		VS	VS	()
204	ABLAPL/0015621/2020	STATE OF ODISHA ANIL KUMAR DAS	ROHIT GHOSH	// N.T.P.C. /173 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0015622/2020	STATE OF ODISHA ANIL KUMAR LENKA VS	R.N.BISWAL VS	// LALBAG /294 /2020 ()
206	ABLAPL/0015623/2020	STATE OF ODISHA KESHAB CHANDRA ROUT VS	ARJUNA CHARANA BEHERA VS	// KHAIRA /252 /2020 ()
207	ABLAPL/0015624/2020	STATE OF ODISHA CHITTARANJAN ROUT VS	ARJUNA CHARANA BEHERA VS	// KHAIRA /252 /2020 ()
208	ABLAPL/0015625/2020	STATE OF ODISHA BANCHHANIDHI PAL VS	PABITRA KUMAR NAYAK VS	// RASGOBINDPUR /227 /2020 ()
209	ABLAPL/0015626/2020	STATE OF ODISHA CHAMANLAL PANDEY VS	BIJAYA KUMAR BEHERA 1 VS	// / /0 ()
210	ABLAPL/0015627/2020	STATE OF ODISHA ROSHAN SENAPATI VS	GOUTAM CHARANA ROUT VS	// TOMANDO /174 /2020 ()
211	ABLAPL/0015628/2020	STATE OF ODISHA MANPREET KAUR VS	M.R.DHAL VS	// / /0 ()
212	ABLAPL/0015629/2020	STATE OF ODISHA SRIKANT SINGH VS	DEBASIS BISWAL VS	// MAHILA P.S.(BBSR) /78 /2020 ()
213	ABLAPL/0015630/2020	STATE OF ODISHA SHUSHILA SINGH VS	DEBASIS BISWAL VS	// MAHILA P.S.(BBSR) /78 /2020 ()
214	ABLAPL/0015631/2020	STATE OF ODISHA GOKUL MEHER VS	R.K.MOHANTA VS	// PATNAGARH /261 /2020 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
215	ABLAPL/0015632/2020	STATE OF ODISHA GOPAL MOHARANA VS STATE OF ODISHA	M.R.KHATUA VS	GR/0001009/2020 CHAULIAGANJA /407 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0001377/2020

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0015633/2020	JAYANTI PRADHAN VS STATE OF ODISHA	APARESH BHOI VS	KHANTAPADA /387 /2020 () //
217	ABLAPL/0015634/2020	BANALATA PARIDA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	INFOCITY PS /176 /2020 () //
218	ABLAPL/0015635/2020	RATNAKAR JENA VS STATE OF ODISHA	S.K.NAYAK -2 VS	NIKIRAI /136 /2020 () //
219	ABLAPL/0015636/2020	UMAKANTA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /196 /2018 () //
220	ABLAPL/0015637/2020	RAMA CHANDRA PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /300 /2020 () //
221	ABLAPL/0015638/2020	JOGENDRA MALIK VS STATE OF ODISHA	DINYA JYOTI SAHOO VS	TIHIDI /478 /2020 () //
222	ABLAPL/0015639/2020	SK. FARID @ FARID VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK TOWN /172 /2020 () //
223	ABLAPL/0015640/2020	SARDUL GAIGORIAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOLANGIR TOWN /382 /2020 () //
224	ABLAPL/0015641/2020	JAHANGIR DHAKAD VS STATE OF ODISHA	KHIROD K. ROUT VS	SINAPALI /24 /2014 () //
225	ABLAPL/0015642/2020	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /184 /2020 () //
226	ABLAPL/0015643/2020	LAXMIKANTA CHOTRAY VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	INFOCITY PS /176 /2020 () //
227	ABLAPL/0015644/2020	SOUMYA RANJAN MEHER	SURYAKANTA DWIBEDI	PATNAGARH /265 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0015645/2020	BIBHUTI BHUSAN MAJHI	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /353 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0015646/2020	BIPIN BIHARI MAJHI	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /353 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0015647/2020	CHAGALI@ BASANTA PANIGRAHI	PRABIR KUMAR RAY	TIHIDI /484 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0015648/2020	LABA @ LABAKANTA NAIK	SUBASH CHANDRA SAHOO	KASHIPUR /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0015649/2020	JAYANTI MAHAKUD	SANGRAM KESHARI ROUT	NANDIPADA /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0015650/2020	DILU DAS	DILLIP KUMAR DASH	CHAULIAGANJA /288 /2020
		VS	VS	()
		STATE OF ORISSA		//
234	ABLAPL/0015651/2020	TAPAS KUMAR NAYAK	A.PATTANAİK	BONTH /5 /2018
		VS	VS	()
		STATE OF ODISHA		//
235	WPC(OAC)/0002168/2017	SANDIP KUMAR RAY	SIDHESWAR MALLİK	//
		VS	VS	()
		STATE OF ODISHA		//
236	WPC(OAC)/0003006/2017	RAMESH CHANDRA BHADRA	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
237	WPC(OAC)/0003064/2014	PANDABA MISRA	BANOJA KUMAR PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
238	WPC(OAC)/0004385/2016	ADHIKARI MANOJ KUMAR DAS	SAMEER KUMAR DAS	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :10/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	131/2020 MATA/109/2020	RAJIB LOCHAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
2	203/2020 WPC(OAC)/2168/2017	SANDIP KUMAR RAY-MP	SIDHESWAR MALLIK
3	204/2020 WPC(OAC)/3064/2014	PANDABA MISRA-MP	BANOJA KUMAR PATTANAIAK
4	215/2020 TRP(C)/221/2020	SAGARIKA MANSINGH-MP	GOPINATH SETHI
5	216/2020 TRP(C)/222/2020	BISHNU PRIYA MISHRA-MP	PRADEEP KUMAR DAS
6	223/2020 CRLMP/1258/2020	SATYABHAMA DHALA-MP	ASHOK KUMAR MOHAPATRA
7	540/2020 CRLREV/361/2018	HIMANSU SEKHAR PADHY-MP	ASHOK DAS
8	664/2020 CMP/679/2020	GITANJALI PARIDA-MP	BISWARANJAN PARIDA
9	745/2020 FAO/715/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
10	1188/2020 CRLA/120/2016	NETRANANDA MAJHI-MP	M/S.DIPTI RANJAN BHOKTA
11	1188/2020 CRLMC/506/2019	MAHENDRA KUMAR SAHU-MP	M/S RABINDRANATH SENAPATI
12	1189/2020 CRLA/579/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
13	1189/2020 CRLMC/1719/2020	SK. ASIRUDDIN-MP	AMULYA RATNA PANDA
14	1190/2020 CRLA/580/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
15	1191/2020 CRLA/581/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
16	1192/2020 CRLA/578/2020	PRADEEP KUMAR SINGH-MP	JITENDRA SAMANTARAY
17	1193/2020 CRLA/620/2020	RAJ KUMARI DEI-MP	JUGALA KISHORE PANDA
18	1194/2020 CRLA/620/2020	RAJ KUMARI DEI-MP	JUGALA KISHORE PANDA
19	1253/2020 BLAPL/8575/2020	KABU @ PRAVAT RANJAN MOHAPTRA-MP	AMULYA PRASAD NAYAK
20	1254/2020 BLAPL/9014/2020	SHEIKH. JILANI-MP	JUGALA KISHORE PANDA
21	1392/2020 MACA/535/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
22	1393/2020 MACA/536/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
23	1631/2020 WA/744/2020	BIJAYSHREE BARIK-MP	DR. BINOD KUMAR MISHRA
24	15068/2020 WP(C)/34904/2020	UDHABA PARIDA-MP	JAGANNATH BHUYAN
25	15069/2020 WP(C)/34880/2020	ANANTA PADHAN-MP	DILIP KUMAR SAHU
26	15070/2020	M/S. PREMEX-MP	CHINMAYA KUMAR NAYAK

27	WP(C)/34910/2020 15071/2020	INDIA POWER CORPORATION LIMITED-MP	TANMAY MISHRA
28	WP(C)/34911/2020 15072/2020	M/S.LAL TRADERS AND AGENCIES (P)LTD-MP	SANTANU KUMAR SARANGI
29	WP(C)/34308/2020 15073/2020	M/S.LAL TRADERS AND AGENCIES (P)LTD-MP	SANTANU KUMAR SARANGI
30	WP(C)/34308/2020 15074/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
31	WP(C)/34714/2020 15075/2020	KIRTI LATA NAYAK-MP	A.K.HOTA
32	WP(C)/34936/2020 15076/2020	GURUKRUPA TECHNICAL SCHOOL NARASINGHPUR-MP	PRAFULLA KUMAR RATH
33	WP(C)/34968/2020 15077/2020	KALINGA INSTITUTE OF ENGINEERING AND TECHNOLOGY-KULI-MP	PRAFULLA KUMAR RATH
34	WP(C)/34972/2020 15078/2020	MANORANJAN NAIK-MP	PURUSOTTAM CHULI
35	WP(C)/34973/2020 15079/2020	KISHOR CHANDRA PATEL-MP	B.SAHOO
36	WP(C)/31188/2020 15080/2020	ANTARYAMI SAHOO-MP	A.K.HOTA
37	WP(C)/34974/2020 15081/2020	S.K.MOTORS-MP	M/S.PRAVAKAR BEHERA, P.PARIJA
38	WP(C)/23404/2017 15082/2020	ANTARYAMI SAHOO-MP	A.K.HOTA
39	WP(C)/34975/2020 15083/2020	KIRTAN GADI GOSAIN S.H.G.-MP	PRASANTA KUMAR SATAPATHY
40	WP(C)/34978/2020 15084/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
41	WP(C)/34761/2020 15085/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
42	WP(C)/34760/2020 15086/2020	HEMABANTA MEHER-MP	DEBABRATA RATH
43	WP(C)/34984/2020 15087/2020	KEDAR JANI-MP	KRISHNA CHANDRA SAHU
44	WP(C)/34985/2020 15088/2020	DIBAKAR MOHAPATRA-MP	KRISHNA CHANDRA SAHU
45	WP(C)/34987/2020 15089/2020	PRAFUL KUMAR RAUTA-MP	T.K.J. SAMANTA
46	WP(C)/34988/2020 15090/2020	SK.AZAD MOHAMMAD-MP	SASWATI MOHAPATRA
47	WP(C)/34990/2020 15091/2020	BANAMALI LENKA-MP	ALOK KUMAR PANDA
48	WP(C)/34989/2020 15092/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
49	WP(C)/34993/2020 15093/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
50	WP(C)/34999/2020 15094/2020	KAMALA KANTA DAS-MP	ASHOK DAS
51	WP(C)/35004/2020 15095/2020	STATE OF ODISHA-MP	ADDL.GOV.T. ADVOCATE
52	WP(C)/35008/2020 15096/2020	STATE OF ODISHA-MP	ADDL.GOV.T. ADVOCATE
53	WP(C)/35008/2020 15097/2020	M/S.MISHRA CONSTRUCTIONS PVT.LTD-MP	A.P.BOSE
54	WP(C)/35014/2020 15099/2020	RANJITA RANA-MP	PRAFULLA KUMAR KAR
55	WP(C)/35018/2020 15100/2020	PUSPITA SAHOO-MP	M/S.PRASANNA PANDA
56	WP(C)/6978/2016 15101/2020	RAMAKANTA KAMILA-MP	NIRANJAN LENKA
57	WP(C)/35022/2020 15102/2020	RIKITA TRIPATHY-MP	DILIP KUMAR SAHU
	WP(C)/35023/2020		

58	15103/2020 WP(C)/13895/2019	SHANKARLAL DANDASENA-MP	AKSHAYA KUMAR NAYAK
59	15104/2020 WP(C)/32834/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
60	15105/2020 WP(C)/23259/2020	P.KISHORE KUMAR SUBUDHI-MP	KALI PRASANNA MISHRA
61	15106/2020 WP(C)/19269/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
62	15107/2020 WP(C)/32517/2020	LAXMI NARAYAN PANDA-MP	DINESH KUMAR PANDA
63	15109/2020 WP(C)/9520/2016	PRITIRANJAN NATH-MP	M/S.AMIT KU NATH
64	15110/2020 WP(C)/14619/2019	BISHWARANJAN PRADHAN-MP	M/S.AVIJIT MISHRA
65	15111/2020 WP(C)/11581/2015	AVISHEK MOHANTY-MP	S.K.NAYAK (2)
66	15112/2020 WP(C)/19972/2020	DAIPAYAN TRIPATHY @ NANDA-MP	SHUBHENDU KUMAR PARIDA
67	15113/2020 WP(C)/35025/2020	M/S.EXECUTIVE SECURITY SERVICE PVT.LTD-MP	BIBHU PRASAD DAS
68	15114/2020 WP(C)/35033/2020	SHAMBHU SHARAN-MP	TRILOCHAN NANDA
69	15115/2020 WP(C)/35034/2020	DEBA PRASAD PRUSTY-MP	MITHUN DAS
70	258/2020 CONTC/2041/2020	BIRENDRA KUMAR BISWAL-MP	
71	744/2020 FAO/622/2020	NATIONAL INSURANCE COMPANY LTD.-MP	
72	1202/2020 ABLAPL/11714/2020	KHETRABASI PALEI@PALAI-MP	
73	1203/2020 ABLAPL/10818/2020	B.SANTOSH KUMAR-MP	ASIT KUMAR JENA
74	1252/2020 BLAPL/7119/2019	PARVEEN SHARMA-MP	
75	15098/2020 WP(C)/32961/2020	AJIT KUMAR PRADHAN-MP	
76	15108/2020 WP(C)/10102/2020	TALLAT PARWEEN-MP	